

To restart the milk plant of Jagraon

- *3059. **Smt. Sarvjit Kaur Manuke, M.L.A.**:- Will the Cooperation Minister be pleased to state whether it is a fact that milk plant of Assembly Constituency, Jagraon is lying closed down despite of selling three times; if so, the time by which the Govt. proposes to restart the same?

To construct Suhelewala Minor

- *3187. **Sardar Raminder Singh Awla, M.L.A.**:- Will the Water Resources Minister be pleased to state as to whether it is a fact that a proposal of Rs. 14 crore was passed during the year 2020-21 for construction of Suhelewala Minor, but no funds have been provided so far for acquiring land for the said minor; if so, the reasons therefor and the time by which it is likely to be completed?

To transfer the girdawaries of Panchayati lands in the name of concerned Panchayats

- *3306. **Sardar Harminder Singh Gill, M.L.A.**:- Will the Revenue Minister be pleased to state the time by which girdawaries of panchayati lands are likely to be transferred in the name of their concerned Panchayats according to the notifications of the government in the State, which have still been recorded/registered in the name of illegal occupants; the details thereof?

To appoint doctors and other staff in the Civil Hospitals of Boha and Baretta

- *2995. **Shri Budh Ram, M.L.A.**:- Will the Health and Family Welfare Minister be pleased to state whether it is a fact that neither Specialist Doctors have been deputed at Boha and Baretta Civil Hospitals nor Medical officers have been appointed thereat since last 4 years; if so, the reasons therefor and the time by which doctors and other staff is going to be appointed thereat?

Repair of Ludhiana Rahon road

- *3282. **Sardar Sharanjit Singh Dhillon, M.L.A.**:- Will the Public Works (B&R) Minister be pleased to state:-
a) whether it is fact a that the Ludhiana-Rahon road (from Chungi to Mattewara bridge) passing through Constituency Sahnewal is in dilapidated condition and its repair is due for a long time; if so, the reasons for not repairing the said road so far;
b) whether the tendering process of roads mentioned in part (a) above has been completed for repair; if so, the time by which the said road is likely to be repaired?

To lay premix on the road from Jhunir to Ahlupur

- *3007. **Sardar Dilraj Singh Bhunder, M.L.A.**:- Will the Chief Minister be pleased to state:-
a) whether it is a fact that pre-mix has been laid at only certain places after crushing the stones on the road from Jhunir to Ahlupur in Sardulgarh Constituency (District Mansa) (P.K. No.-PB.11.11) falling under Pradhan Mantri Gram Sadak Yojana and due to non-laying of premix on rest of the road and due to the presence of big stones on the surface it is leading to hindrance in traffic flow;
b) if reply to part (a) above be in the affirmative, the time by which pre-mix would be laid on the remaining portion of the road?

To lay water supply and Sewerage pipes in Rajpura city

- *3240. **Sardar Hardyal Singh Kamboj, M.L.A.**:- Will the Local Govt. Minister be pleased to state:-
a) the time since when the water supply and Sewerage pipes were laid in Rajpura city of district Patiala;
b) whether the matter, with regard to difficulties being faced by the city residents due to very old pipes of water supply and sewerage at Rajpura city of district Patiala, is under consideration of Government;
c) if the reply to part (a) and (b) above be in affirmative, the time by which the water supply and sewerage pipes of Rajpura city of district Patiala will be got changed by the Govt.?

Directions regarding old pension scheme to the employees recruited after January, 2004

- *2936. **Doctor Sukhwinder Kumar, M.L.A.**:- Will the Finance Minister be pleased to state:-
a) whether it is a fact that pension is not paid by the government according to the old scheme to the officers/officials of the Punjab Government on their retirement recruited after January, 2004 and instructions regarding releasing of pension have been issued in complicated manner;
b) If the reply to part (a) above be in the affirmative, whether government is contemplating on any proposal in regard to pay pension/ family pension according to old scheme after reconsidering on this anti employee decision; if so, the time by which it is likely to be paid?

To invite tenders for Medical College at Pathankot

- *3290. **Shri Amit Viji, M.L.A.**:- Will the Medical Education and Research Minister be pleased to state as to when the tender to build medical college (P.P.P. Mode) at Pathankot will be invited so that contractor could be appointed to start the work?

8/3/2021
Superintendent
Punjab Vidhan Sabha
Chandigarh

Focal Point of Patiala

- *3154. **Shri Madan Lal Jalalpur, M.L.A.**:- Will the Rural Development and Panchayats Minister be pleased to state:-
- the names of villages of which the land was acquired for focal point in Constituency Ghanaur, district Patiala and whether the mutation of entire said acquired land has been done in the name of Punjab Govt.;
 - the names of Focal Points mentioned in part (a) above which are working alongwith the names which are not working, togetherwith the action taken to return the land of those villages where the Focal Points are not working?

Number of Vehicles registered during the year 2019-20

- *3070. **Shri Avtar Singh Junior, M.L.A.**:- Will the Transport Minister be pleased to state:-
- the total number of two wheelers, four wheelers and commercial vehicles registered under various categories and hybrid, electric vehicles, registered under C.N.G in the State during the year 2019-20;
 - the amount of tax imposed separately on the registration of the aforesaid vehicles during the year 2019-20?

To construct the S.D.M office building on 8 acres of PUDA land

- *3200. **Sardar Kulbir Singh Zira, M.L.A.**:- Will the Housing and Urban Development Minister be pleased to state whether the Govt. plans to build S.D.M office building on 8 acres of PUDA land in the Zira City; if so, the time by which it is likely to be constructed?

To release the requisite funds for the building of Sub-Tehsil Banur

- *3243. **Sardar Hardyal Singh Kamboj, M.L.A.**:- Will the Revenue and Rehabilitation Minister be pleased to state:-
- whether the matter regarding the dilapidated building of Sub-Tehsil Banur is under consideration of the Govt.;
 - if the reply to part (a) above be in affirmative the time by which the requisite funds will be released?

Funds released to Gian Sagar Hospital (Rajpura Banur) and Bhaddal Hospital (Ropar) during Corona pandemic

- *2958. **Sardar Harinderpal Singh Chandumajra, M.L.A.**:- Will the Health and Family Welfare Minister be pleased to state the amount of funds released by the government to Gian Sagar, Hospital (Rajpura, Banur) and Bhaddal, Hospital (Ropar) separately for the health care of the people during the corona pandemic?

Construction of P.W.D Rest House Building at Balachaur

- *3273. **Shri Darshan Lal, M.L.A.**:- Will the Public Works (B&R) Minister be pleased to state whether it is a fact that the condition of P.W.D rest house building is dilapidated (in ruins) in Balachaur; if so, the plan of the government in near future to repair or construct a new building togetherwith the time by which funds are likely to be provided/released for the same?

To accord the status of Nagar Panchayat to the colonies having population of more than 20,000

- *3276. **Sardar Navtej Singh Cheema, M.L.A.**:- Will the Local Government Minister be pleased to state whether the Government would consider to accord the status of Nagar Panchayat to colonies having population of more than 20,000 and would give priority to the three Panchayats currently formed in front of the Railway Coach factory at Kapurthala; if so, the details thereof?

To make the temporary employees of MGNREGA regular

- *3048. **Shri Aman Arora, M.L.A.**:- Will the Rural Development and Panchayats Minister be pleased to state:-
- whether it is a fact that contractual basis MGNREGA employees are working as temporary employees in the State since 12 to 13 years and the Govt. had committed to make them regular;
 - whether it is also a fact that pen down strike was done by the MGNREGA employees from 18-06-2020 to 30-06-2020 and the Govt. accepted on this condition that if employees quit the strike, the MGNREGA employees will be made regular and pay scale will be provided to these employees on the pattern of Himachal Pradesh Govt. till making them regular;
 - if the reply to part (a) and (b) above be in affirmative, the time by which the promise made by the Govt. with MGNREGA employees will be fulfilled?

Tendering of Tourism Project in Pathankot

- *3293. **Shri Amit Vij, M.L.A.**:- Will the Housing and Urban Development Minister be pleased to state the time by which tendering of the tourism project in Pathankot will be held?

Sanctioned posts of Government Senior Secondary and Elementary Schools of Constituency Garhshankar

- *2980. **Sardar Jai Krishan Singh Rouri, M.L.A.**:- Will the Education Minister be pleased to state the number of sanctioned posts of Government Senior Secondary and Elementary Schools falling under Assembly Constituency Garhshankar togetherwith the number of posts that stand filled up and the time by which the vacant posts are likely to be filled up?

To lay sewerage in Khamano City

- *3288. **Sardar Gurpreet Singh G.P., M.L.A.**:- Will the Local Government Minister be pleased to state whether the Govt. will consider to lay sewerage at Khamano City (Fatehgarh Sahib) in the near future?

G. Arora 8/3/2021
Superintendent
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